

FOREIGN SUGAR.

ACT NO. XIX. OF 1854.

[Received assent of G. G. on the 26th August, 1854.]

Repeals prohibition under Acts 32, 1836; 15, 1839; 11, 1842; and part of 14, 1843 of importation of Sugar into Bengal and N. W. P.

An Act for removing the prohibition against the importation of Foreign Sugar.

Whereas by the provisions of a Statute passed in the 12th year of the reign of Her present Majesty, the duties to be levied on the importation of Sugar from different places into the United Kingdom, have been equalized; It is enacted as follows:—

Preamble.

I. Acts XXXII. of 1836, XV. of 1839, XI. of 1842, and so much of Act XIV. of 1843 as prohibits the importation of Sugar into any part of the North-Western Provinces of the Presidency of Bengal, are hereby repealed.

Repeal of Acts prohibiting the importation of Sugar into Bengal, Madras, and the North Western Provinces.

